GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2005 ANSWERED ON 22ND SEPTEMBER, 2020

COMPENSATION TO NOKS OF MIGRANTS DIED ON NHS DURING LOCKDOWN

2005. SHRI MANISH TIWARI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- a) the number of persons died on the National Highways (NHs) in the country between 23 March, 2020 to 1 May, 2020 while walking to their villages/home towns due to national lockdown imposed on 23 March, 2020;
- b) the number of pedestrians injured on NHs in the country while coming back home during the said period;
- c) whether the Government has provided any compensation to the Next of Kins (NoKs) of those killed and injured on NHs due to the Government's inability to provide them with the requisite transportation facilities to reach their respective destinations during the said period;
- d) if so, the details thereof; and

e) the reasons for not making arrangements by the Government to safely transport migrant workers and others to their respective destinations during the lockdown period?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

[GEN. (DR.) V.K. SINGH (RETD.)]

- (a) and (b) A total of 81385 accidents occurred on the roads including National Highways during the period March-June 2020 with 29415 fatalities. This Ministry does not maintain data in respect of persons injured or died in road accidents on NHs between 23 March, 2020 to 1 May, 2020 while walking to their villages/home towns due to national lockdown.
- (c) to (e) In order to assist the movement of migrant labourers walking on foot on the various National Highways all across the Country, necessary assistance were provided in terms of food, drinking water, basic medicines, foot wears, etc. Migrants were also provided with the resting places to take rest and assistance in terms of the arrangement of transport to take them to the places nearest to their destinations. Ministry of Home Affairs vide orders dated 29th April, 2020 and 1st May, 2020 had allowed movement of migrants workers to their native places by buses and shramik special trains respectively.
